

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 08<sup>th</sup> Febuary, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR D N PATIL, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 17/2016(CZ)	Kusum Saxena & Ors. Vs. State of M.P. & 4 Ors.	Mr. Pulkit Godha, Adv.	
2.	Original Application No. 20/2016(CZ)	Ramdas Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr.Manoj Kumar Agarwal, Adv.	
3.	Original Application No. 21/2016(CZ)	Chudaman Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr.Manoj Kumar Agarwal, Adv.	
4.	Original Application No. 22/2016(CZ)	Suneel Saraf Vs. State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 23/2016(CZ)	Kamaruddin Daudi Vs. State of M.P. & Anr.	Mr. Kamaruddin Daudi, Applicant in person	
6.	Original Application No. 24/2016(CZ)	Kishore Deepak Kodwani Vs. State of M.P. & 5 Ors.	Mr. Kishore Deepak Kodwani, Applicant in person	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**